

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Information regarding implementation of Jammu and Kashmir Human Resource Management System- JKHRMS.

C I R C U L A R

No: 11/RG/GS

Dated: 27-12-2022

Whereas, the Government vide Circular No. 35-JK(GAD) of 2022 dated 12.10.2022 has impressed upon employees of all the Departments across Union Territory of J&K to visit Jammu and Kashmir Human Resource Management System (JKHRMS) on [https://\(hrms\).jk.Gov.in](https://(hrms).jk.Gov.in) and register on the system by using CPIS Numbers and check / modify their basic as well as other service related details.

Whereas the factual position was brought to the notice of Hon'ble the Chief Justice (A) for soliciting orders and His Lordship upon perusal has been pleased to direct as under:

“Since information pertaining to the Judicial Officers, Officers, staff of High Court & District Courts, sought through Govt Circular No. 35-JK (GAD) of 2022 Dated 12.10.2022 regarding implementation of J&K Human Resource Management System (JKHRMS) had been already uploaded on Centralized Personnel Information System (CPIS), therefore, there is no need separately to upload same information again on JKHRMS Portal”.

Now, therefore, on the strength of aforesaid direction all Judicial Officers, Officers and staff of High Court of J&K and Ladakh and District Courts of UT of J&K are hereby informed that there is no need to register and upload their information on JKHRMS portal in response to, GAD Circular No. 35-JK(GAD) of 2022 dated 12.10.2022. They may, however upload information on Central Personal Information System (CPIS), if not uploaded earlier.

By Order.

(Sanjeev Gupta)
Registrar General

Dated: 27-12-2022

No: 44600-32/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____

..... for kind information of their Lordships.

3. Secretary to Govt. Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Secretary to Govt. General Administration Department, UT of J&K, Civil Secretariat, Jammu.
5. Registrar Vigilance, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Director J&K Judicial Academy, Jammu.
8. Member Secretary, J&K Legal Service Authority, Jammu.
9. Registrar Rules, High Court of J&K and Ladakh, Jammu.
10. Registrar Inspection, High Court of J&K and Ladakh, Jammu / Srinagar.
11. Registrar (IT), High Court of J&K and Ladakh, Jammu.
.... for information and necessary action.
12. All Principal District & Sessions Judges of UT of J&K.
.... for information and necessary action and with the request to get the same circulated amongst the Judicial Officers working under their Jurisdiction.
13. Registrar (Administration / Recruitment/ Management), High Court of J&K and Ladakh.
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Accounts Officer, High Court of J&K and Ladakh, Jammu / Srinagar.
.... for information and necessary action
16. Incharge Library, High Court Wing, Jammu / Srinagar for information and keeping the record of the same.

Registrar General

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